## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P. No. 377/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.09.2017

NAME OF THE PARTIES: M/s. Ansari Brothers Infra Pvt. Ltd.

V/s.

ROC, Mumbai

SECTION OF THE COMPANIES ACT: 252 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
36	HARN ATH CHOWDHARY	CS	Albert

## **ORDER**

## CP 377/252/NCLT/MB/MAH/2017

On looking at the application filed by the applicant herein under Section 252 of the Companies Act, 2013, the applicant herein is directed to file correct application making ROC as a Respondent.

List this matter for filing appropriate application on 18.10.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)